

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 349
TO BE ANSWERED ON THE 30th NOVEMBER ,2021

PM-KISAN BENEFICIARIES

349. SHRI MALOOK NAGAR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the percentage of farmers deprived of facilities like bank account in the country and the details thereof,
- (b) the manner in which farmers are benefitted from Pradhan Mantri Kisan SammanNidhiYojana (PM-KISAN);
- (c) whether the Government propose to increase the amount provided under the Scheme keeping in view the interest of farmers, corona pandemic and current inflation condition;
- (d) if so, the details of the increased amount and the time by when it is proposed to be increased; and
- (e) the number of farmers benefitted from this Scheme in Bijnour Constituency and the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As per the information available with the Government, there are 144 crore operative Current Account Savings Accounts (CASA) in the country out of which 43.90 crore are Jandhan accounts which also includes the accounts opened by farmers.

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(b): The Pradhan Mantri Kisan SammanNidhi (PM-KISAN) is a Central Sector Scheme, being implemented since 1st December, 2018. The Scheme aims at providing financial assistance to landholding farmer families across the country, subject to certain exclusion criteria, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. Under the Scheme, an amount of Rs. 6000/- per year is transferred in three 4-monthly installments of Rs.2000/- each directly into the bank accounts of the farmers.

Under the PM-KISAN Scheme, the responsibility to identify the beneficiaries and uploading their correct and verified data on PM-KISAN portal lies with the respective State/UT Government. Thereafter, these data go through various levels of verification and validation including Aadhaar/PFMS/Income Tax database. Consequent upon such verification and validation, the benefits of the Schemes are passed to eligible beneficiaries directly into their bank accounts through DBT.

(c) & (d): As of now, there is no proposal to increase the quantum of assistance given under PM-KISAN Scheme.

(e): As on 25.11.2021, a total of 3,78,920 beneficiaries have been given the financial benefits of the Scheme in the district of Bijour.
